GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA STARRED QUESTION NO. 56 TO BE ANSWERED ON 20th November, 2019

INDIAN PERSONNEL IN UN PEACEKEEPING FORCES

*56. SHRI JAGDAMBIKA PAL:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) the total number of Indian personnel currently serving in the UN Peacekeeping Forces, operation-wise;

(b) the casualties of Indian personnel reported from such operations during the last decade;

(c) whether there are any ongoing schemes for the welfare of personnel from the country serving in UN Peacekeeping Operations and if so, the details thereof;

(d) if not, whether the Government intends to bring in certain policy measures in this regard; and

(e) if so, the details thereof?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE रक्षा राज्य मंत्री (SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 56 FOR ANSWER ON 20.11.2019 REGARDING 'INDIAN PERSONNEL IN UN PEACEKEEPING FORCES'

At present, 6220 Indian personnel are serving in various UN Peacekeeping Mission Forces which include 2811 Indian personnel in Democratic Republic of Congo (MONUSCO), 2423 in South Sudan (UNMISS), 782 in Lebanon (UNIFIL), 186 in Golan Heights (UNDOF), 05 in Abyei (UNISFA), 03 in Western Sahara (MINURSO), 03 in Middle East (UNTSO), 06 in Cyprus (UNFICYP) and 01 in Somalia (UNSOM). During the last decade, 34 Indian peacekeepers have laid down their lives while serving in the United Nations Peacekeeping Forces.

The personnel serving in the UN Peacekeeping Forces are eligible for the welfare schemes applicable to the personnel from their respective parent force. The Indian Personnel, during their period of deputation in the UN Peacekeeping forces, are entitled to Overseas Allowance, Daily Sustenance Allowance and Recreational Leave Allowance by the United Nations. Besides, all Indian Personnel serving in the UN Peacekeeping forces are provided UN Leave, compensation in case of death/disability during their period of deployment.
